

LOK SABHA DEBATES

LOK SABHA

Saturday, September 7, 1974]
Bhadra 16, 1896 (Saka)

The Lok Sabha met at Eleven
of the Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER CUSTOMS ACT, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of Notification No. G.S.R. 386 (E) (Hindi and English versions) published in Gazette of India dated the 5th September, 1974, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-8396/74].

STATEMENT Re. REHABILITATION OF DISPLACED PERSONS

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR): I beg to lay on the Table a statement (Hindi and English versions) regarding rehabilitation of displaced persons from Chhamb Niabat, in pursuance of matter raised by Shri Jagannathrao Joshi and Shri Madhu Limaye on the 30th August, 1974. [Placed in Library. See No. LT-8397/74].

REVIEW & ANNUAL REPORT OF I.O.C. FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table a copy each of the following papers

(Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Indian Oil Corporation Limited, Bombay, for the year 1972-73.
- (2) Annual Report of the Indian Oil Corporation Limited, Bombay, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8398/74].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table a copy of Notification No. G.S.R. 372(E) Hindi and English versions) published in Gazette of India dated the 26th August, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-3399/74].

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR PAPER, PULP & ALLIED INDUSTRIES FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Development Council for Paper, Pulp and Allied Industries for the year ending the 31st March, 1973, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-8400/74].